Report. [Placed in Library. See No. LT-9882/75].

IMPORT TRADE CONTROL POLICY FOR 1975-76

THE MINISTER OF COMMERCE (PROF. D. P. CHATTOPADHYAYA): I beg to lay on the Table a copy of Import Trade Control Policy for the year 1975-76-Vols, I & II (Hindi version). [Placed in Library. See No. LT-9883/75].

CORRECTION OF ANSWER TO USQ NO. 5212, DATED 7-4-75 RE. LAND OWNED BY COOPERATIVE SUGAR MILLS, KAILARAS, DISTT. MORENA

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI SHAH NAWAZ KHAN): I beg to lay on the Table a statement (i) correcting the reply given on the 7th April, 1975 to Unstarred Question No. 5212 by Shri Hukam Chand Kachwai regarding Land owned by Cooperative Sugar Mill, Kailaras, District Morena and (ii) giving reason for delay in correcting the reply. [Placed in Library. See No. LT-9884/75].

CENTRAL EXCISE (7TH AND 9TH AMEND-MENT) RULES, 1975

SHRI PRANAB KUMAR MUKHER-JEE: I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under section 38 of the Central Excises and Salt Act, 1944:—

- (i) The Central Excise (Seventh Amendment) Rules, 1975 published in Notification No. G.S.R, 701 in Gazette of India dated the 7th June, 1975.
- (ii) The Central Excise (Ninth Amendment) Rules, 1975, published in Notification No. G.S.R.
 877 in Gazette of India dated the 19th July, 1975.

[Placed in Library. See No. LT-9885/75.] HALF-YEARLY REPORT OF COIR BOARD----FROM 1-4-74 TO 30-9-74.

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND CIVIL SUPPLIES (SHRI A. P. SHARMA): On behalf of Shri Ziaur Rahman Ansari I beg to lay on the Table a copy of the Half-yearly Report (Hindi and English versions) on the activities of the Coir Board and the working of the Coir Industry Act, 1953 for the period from 1st April, 1974 to 30th September, 1974, under sub-section (1) of section 19 of the Coir Industry Act. 1953. [Placed in Library. See No. LT-9886/75.]

PREVENTION OF FOOD ADULTERATION (AMENDMENT) RULES, 1975

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FA-MILY PLANNING (SHRI A. K. M. ISHAQUE): I beg to lay on the Table a copy of the Prevention of Food Adulteration (Amendment) Rules, 1975 (Hindi and English versions) published in Notification No. G.S.R. 850 in Gazette of India dated the 12th July, 1975, under sub-section (2) of section 23 of the Prevention of Food Adulteration Act, 1954. [Placed in Library. See No. LT-9887/75.]

BORDER SECURITY FORCE (SUBORDINATE OFFICERS AND UNDER OFFICEES) PRO-MOTION AND SENIORITY RULES, 1975

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): I beg to lay on the Table a copy of the Border Security Force (Subordinate Officers and Under Officers) Promotion and Seniority Rules, 1975 (Hindi and English versions) published in Notification No. G.S.R. 419(E) in Gazette of India dated the 19th July, 1975, under subof the section (3) of section 141 Border Security Force Act. 1968. [Placed in Library. See No. LT-9888/ 75.]ⁱ